

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 219/16	TP 82/17	Hearing	433(e)/ 433(f)	Industrial & Auto Hardware Vs Vishwas Concrete(P) Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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None appeared for petitioner. Petitioner is called, absent. Notice was ordered to the petitioner and to the counsel for petitioner. The notice is not yet sent. This is the third time, it is listed for appearance of petitioner. None appeared for petitioner. This file was received from the Hon'ble High Court. Yet, none appeared for the petitioner even though it is listed on three occasions. Posted finally.

Registry is directed to get information about service of notice on the petitioner and the counsel for the petitioner.

List it on 21.06.2017.


MEMBER (J)


MEMBER (T)